COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1605 & 1032 OF 2019 IN
DFR NO. 2120 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited & Ors. ...Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Samir
Mr. Sachin Dubey for R-1

Mr. Amit Kapur
Mr. Akshat Jain
Mr. Sanjeev Kumar Singh
Mr. Upendra Prasad
Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Brij Mohan
Mr. Rajpal Singh for R-2

ORDER

Objections to delay in re-filing and also filing the appeal seems to have been filed as per submissions of learned counsel for the second Respondent.

Copies be furnished to the Appellant to hear delay in re-filing as well as filing of the appeal.

List the matter on ***23.10.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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